

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 3139/1992

New Delhi this the 22nd day of January, 1998.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI R. K. AHOJA, MEMBER (A)

Karam Singh Matharu S/O S. S. Matharu,
R/O 45, Sector 8,
R. K. Puram,
New Delhi.

... Applicant

(None present)

-Versus-

1. Union of India through
the Secretary,
Ministry of Urban Development,
Govt. of India, Nirman Bhawan,
New Delhi.
2. Director General of Works,
Central Public Works Department,
Nirman Bhawan, New Delhi.
3. Shri B. K. Gupta,
Executive Engineer, CPWD,
through Director General of Works,
CPWD, Nirman Bhawan,
New Delhi.
4. Shri V. P. Jolly,
Executive Engineer, CPWD,
through Director General of Works,
CPWD, Nirman Bhawan,
New Delhi.
5. Shri D. Bhardwaj,
Executive Engineer, CPWD,
through Director General of Works,
CPWD, Nirman Bhawan,
New Delhi.
6. Shri T. Srinivasan,
Executive Engineer, CPWD,
through Director General of Works,
CPWD, Nirman Bhawan,
New Delhi.
7. Shri V. K. Mittal,
Executive Engineer, CPWD,
through Director General of Works,
CPWD, Nirman Bhawan,
New Delhi.

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8. Shri V. N. Singh,
Executive Engineer, CPWD,
through Director General of Works,
CPWD, Nirman Bhawan,
New Delhi.

... Respondents

(None present)

O R D E R (ORAL)

Shri Justice K. M. Agarwal :

None present either for the applicant or for the respondents. Earlier also no one appeared on either side. Accordingly, the O.A. is hereby dismissed for want of prosecution.

Km

(K. M. Agarwal)
Chairman

R. K. Ahojja -

(R. K. Ahojja)
Member (A)

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